

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 11.8.2016

To,

General Manager (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject : Petition for approval of tariff of Ratnagiri Power Station (1967.08 MW) for the period from 1.4.2014 to 31.3.2019 – Petition No. 263/GT/2014

Ref : Your letter No. RGPPL/HQ/Commercial/time-ext/2014-19 dated 9.8.2016

With reference to letter dated 9.8.2016 on the subject mentioned above, I am directed to inform that the time to file additional information has been extended upto 6.9.2016. You are requested to ensure the filing of the same with advance copy to the respondents within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

-Sd/-
(B. Sreekumar)
Deputy Chief (Law)